

RJ No.187/2023

High Court of Karnataka,  
Bengaluru,  
Dated: 06.02.2024

**CIRCULAR**

Sub:- Online filing of Memo for advancement/for early listing of matters in the High Court of Karnataka, Principal Bench, Bengaluru on pilot basis.

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The learned Advocates and Party-in-persons are hereby informed that the Hon'ble High Court of Karnataka has come up with an online mechanism to enable the Advocates and party-in-person to file online Memo for advancement of matter/for early listing of the same without visiting the Court or the Bench concerned.

It is further informed that, the above stated mechanism is taken up for implementation on pilot basis in the Court Halls Nos.7, 8, 9, 12, 13, 14, 24 and 26 of the Principal Bench, Bengaluru. Therefore, all the learned Advocates and Party-in-persons are hereby informed to make use of the said online filing of Memo for advancement of matters/for early listing of the same in the above Court Halls at the Principal Bench starting from 05.02.2024.

User guide / manual is enclosed herewith for ready reference to handle the online filing of Memo for Posting.

For any feedback or queries please e-mail to [regjudicial@hck.gov.in](mailto:regjudicial@hck.gov.in)

BY ORDER OF THE HON'BLE CHIEF JUSTICE

Sd/-  
REGISTRAR (JUDICIAL)

Copy for information to:-

1. The Registrar General, Registrar (Computers) and CPC, High Court of Karnataka.
2. PS to Hon'ble the Chief Justice, High Court of Karnataka.
3. PS to Hon'ble RDJ/SSDYJ/MNJ/KNJ/SRKKJ/SSMJ/ARHJ/KSHJ
4. Mrs.Kokila, Technical Director, NIC.
5. Office copy.